

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/795(CHE)/2024**

**PETITION NUMBER : CP(IB)/280(CHE)2018**

**NAME OF THE PETITIONER : Empee Distilleries Ltd**

**NAME OF THE RESPONDENT(S) : The Assistant Provident Fund  
Commissioner(PDC) &3 Ors**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of  
NCLT rules, 201**

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**ORDER**

Ld. Counsel Ms.Nandhini Agarwal for the Applicant. None for the Respondent.

Applicant sought adjournment .

Case is posted for hearing on **27.06.2024**.

**-SD-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

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**-SD-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**